COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.170 OF 2017 & IA NO. 257 OF 2017

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Ultratech Cement Limited (Unit-Aditya Cement Works) ...Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya for R-1 to 3

Mr. R.K.Mehta

Ms. Himanshi Andely for R-4

<u>ORDER</u>

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

It is represented that pleadings are complete. List the matter for hearing on <u>13.11.2017.</u>

(I.J. Kapoor)
Technical Member
ts/tpd

(Justice Ranjana P. Desai) Chairperson